


3. O.A. No. 060/000386/2014


Kumari Varsha Vs. U.O.I. & Others

05.05.2014

Present: Mr. Raj Kumar, counsel for the applicant

1. Learned counsel for the applicant submits that he may be permitted to withdraw the O.A., with liberty to file it afresh with better particulars.
2. Ordered accordingly.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

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